

STAGE OF THE CASES PENDING AGAINST MPs / MLAs as on 15-03-2024

Sl.No.	NAME OF THE DISTRICT	STAGE OF PROCEEDINGS											TOTAL
		PRE-COGNIZANCE	SUMMONS	APPEARANCE OF ACCUSED	FURNISHING OF SURETIES	EXAMINATION	DISCHARGE PETITIONS PENDING	CHARGES	TRIAL	ARGUMENTS	NBWs / BWS	STAY	
1	HANUMAKONDA	0	4	0	0	0	0	0	0	0	0	0	4
2	HYDERABAD - MSJ	2	40	0	7	14	0	0	21	0	2	5	91
3	HYDERABAD - CBI	0	0	0	0	0	20	1	2	2	0	4	29
4	JAGTIAL	0	4	0	0	0	0	0	0	0	0	0	4
5	JAYASHANKAR BHUPALPALLY	1	2	0	0	0	0	0	0	0	0	0	3
6	KAMAREDDY	0	3	0	0	0	0	0	0	0	0	0	3
7	KARIMNAGAR	11	9	1	0	0	0	0	0	0	0	0	21
8	KHAMMAM	0	0	0	0	0	0	0	1	0	0	0	1
9	MAHABUBABAD	0	0	2	0	0	0	0	0	0	0	0	2
10	MAHABUBNAGAR	0	3	0	0	0	0	0	0	0	0	2	5
11	MANCHERIAL	1	4	0	0	0	0	0	0	0	0	0	5
12	MEDAK	0	1	0	0	0	0	0	2	0	0	0	3
13	MEDCHAL-MALKAJGIRI	1	0	0	0	0	0	0	0	0	0	0	1
14	NALGONDA	0	1	0	0	0	0	0	0	0	0	0	1
15	NARAYANPET	1	1	0	0	0	0	0	0	0	0	0	2
16	NIRMAL	2	1	3	1	0	0	0	0	0	0	0	7
17	NIZAMABAD	4	1	0	0	1	0	0	0	0	0	0	6
18	PEDDAPALLY	0	2	0	0	0	0	0	0	0	0	0	2
19	RAJANNA SIRCILLA	0	3	0	0	0	0	0	0	0	0	0	3
20	RANGA REDDY	3	3	1	0	0	0	1	0	0	0	0	8
21	SANGAREDDY	0	0	0	1	0	0	0	1	0	0	0	2
22	SIDDIPET	0	0	2	0	0	0	0	0	0	0	0	2
23	WANAPARTHY	0	1	0	0	0	0	0	0	0	0	0	1
	TOTAL	26	83	9	9	15	20	2	27	2	2	11	206

DATA PERTAINING TO MPs AND MLAs IN THE STATE OF TELANGANA AS ON 15-03-2024

Sl. No.	Name of the District	Name of the Court	Case No.	Date of Filing	Under Section	Stage of Proceedings
1.	HANUMAKONDA	III- Addl. Junior Civil Court- cum- III- Addl. J.F.C.M., Hanumakonda	1) CC.No.3122/2018	04.12.2018	188 of IPC	Summons
		Pri. Judicial Magistrate of First Class, Parkal	2) CC.No.339/2023	23.12.2023	177 (1), 188 IPC, Sec. 134 of RP Act	Summons
			3) CC.No.350/2023	23.12.2023	177 (1), 188 IPC, Sec. 134 of RP Act	Summons
			4) CC.No.13/2024	30.01.2024	188 IPC, Sec.4 of Telangana Prevention of absence and objectionable posters and advertisement Act, 1977	Summons
2.	HYDERABAD – METROPOLITAN CRIMINAL COURTS	VI AMSJ COURT	1.Spl.SC.No.51/2023 in Cr.No.3/2022	14.08.2023	Sec.3(1)(u) of the SCs and STs (POA) Act-2015	Stay granted by the Honourable High Court in CrI.P.No.12327 of 2023, dated 23.01.2024
		Spl. Sessions Judge (MLAs/MPs)	2. CC. No.22/2022	21.07.2022	U/s.419, 420, 467, 468 471, 120 (b) IPC & Sec.12(1) (b) of Indian Passport Act	NBW is pending against A2. CrI. MPs are pending against sureties of A5.
			3. Sr.No.844/2022 (Cr.No.241/2023)	04.08.2022	U/s. 120A, 120B, 167, 171-B, 171-E, 171-G, 177, 191, 192, 194, 196, 219, 409, 420, 440, 468, 500, 504, 506 of IPC	Pre Cognizance
		CMM	4. Cr.No.381/2023	01.12.2023	188 IPC and Sec.126 of Representation of People's Act, 1951	Pre Cognizance

			5. CC.241/2024	31.01.2024	IPC-171-H, 188, IPC-171H, IPC-188	Summons
			6. CC.368/2024	19.02.2024	IPC-188, 171-C, 171-F,171-H, 109 Representation of the people (Miscellaneous Provisions) Act-130, 131 IPC-109 IPC-171-CIPC-171-FIPC-171-HIPC-188 Representation of hte People (Miscellaneous Provisions) Act-130 Representation of the People (Miscellaneous Provisions) Act-131	Summons
			7. CC.389/2024	21.02.2024	INDIAN PENAL CODE-188,171-F,171-H, 34 The Hyderabad City Police Act-21/76 INDIAN PENAL CODE- 171-FINDIAN PENAL CODE-171-HINDIANPENAL CODE-188INDIAN PENAL CODE-34 THE Hyderabad City Polcie Act-21/76	Summons
		X ACMM	8. CC.1120/2022	22.07.2024	DISASTER MANAGEMENT ACT-51(B)INDIAN PENAL CODE-188,269,270 DISASTER MANAGEMENT ACT-51(B) INDIAN PENAL CODE-188,269,270	Summons
			9. CC.234/2024	31.01.2024	INDIAN PENAL CODE-188, 109,171-C,171-H,171-Frepresentation of the People (Miscellaneous Provisions) Act-130, 131 INDIAN PENAL CODE-109INDIAN PENAL CODE-171-CINDIAN PENAL CODE-171-FINDIAN PENAL CODE-171-HINDIAN PENAL CODE-188Representation of the people (Miscellaneous Provisions) Act-130Representation of the people (Miscellaneous Provisions) Act-131	Summons

		XXII ACMM	10. PRC.9/2023	27.01.2023	U/s. 419,420,467,468,471,409 & 370 IPC, Sec.12 of the Passport Act, 1967 & Sec. 24 of Immigration Act-1983	Summons
		SPL.JFCM (EXCISE), HYDERABAD	11. CC 282/2022	22.09.2022	188, 269 IPC Sec.3 ED Act and Sec.51 DM Act r/w 147 IPC	Examination
			12. CC 360/2022	26.11.2022	188 IPC	For Trial
			13. CC 380/2022	13.12.2022	505(1)(c), 171, 153A IPC	Examination
			14. CC 355/2022	23.11.2022	504, 505(2), 153A IPC,. Sec. 67 IT Act, 2000	Stay pending granted
			15. CC 281/2022	21.09.2022	188 IPC	For Sureties
			16. CC 26/2023	12.01.2023	147, 186, 427 r/w 149 IPC	Summons
			17. CC 25/2023	10.01.2023	341, 188, 504 IPC	For Sureties
			18. CC 116/2023	20.03.2023	188, 171-C(E) IPC	For Trial
			19. CC 29/2023	23.01.2023	504, 505(2), 506 IPC	Examination
			20. CC 240/2022	23.08.2022	188 IPC	Examination
			21. CC 235/2022	23.08.2022	188 IPC	Examination
			22. CC 241/2022	23.08.2022	188 IPC	Examination
			23. CC 237/2022	23.08.2022	188 IPC	Examination
			24. CC 238/2022	23.08.2022	188 IPC	Examination
			25. CC 135/2022	03.06.2022	499 and 500 IPC	For Trial
			26. CC 139/2022	16.05.2022	188 IPC	Stay pending granted
			27. CC 369/2023	09.10.2023	147, 448,504,506,323 r/w 149 IPC and Sec.605, 606 GHMC Act	For Sureties
			28. CC 371/2022	06.12.2022	290, 188 IPC	Summons
			29. CC 138/2022	03.06.2022	143, 341, 427, 323, 506 IPC	Stay pending granted
			30. CC 144/2022	11.05.2022	143, 341, 427, 323, 506, 188, 109 r/w 149 IPC	BW Pending
			31. CC 337/2023	31.08.2023	153 A IPC	For Trial
			32. CC 338/2023	22.09.2023	153 A IPC , 295 A, 504, 505 (2) IPC	For Trial
			33. CC 354/2022	22.11.2022	295 A IPC	For Trial
			34. CC 310/2023	01.09.2023	188, 171 C, 505 IPC, Sec.123 of the representation of the People Act 1951	For Examination
			35. CC 333/2023	12.09.2023	298 of IPC	For cross Examination

			36. CC 134/2022	03.06.2022	500 and 501 IPC r/w 34 IPC	Stay pending granted
			37. CC 261/2023	05.07.2023	188 IPC and Sec.21/76 CP Act	For Trial
			38. CC 390/2023	07.11.2022	294B, 189, 506 IPC	Summons
			39. CC 330/2023	19.10.2023	296,504 IPC	Examination
			40. CC 331/2023	19.10.2023	298 IPC	For Trial
			41. CC 387/2023	31.10.2023	505(1)(c), 504 IPC	Examination
			42. CC 393/2023	09.11.2023	147,117,151,188,341,353,506 r/w 149 IPC	For Sureties
			43. CC 394/2023	03.11.2023	143, 341 r/w 34 IPC	Summons
			44. CC 395/2023	03.11.2023	341, 188 r/w 34 Sec.30	Summons
			45. CC 396/2023	03.11.2023	188, 341 r/w 34 IPC	Summons
			46. CC 397/2023	03.11.2023	186 IPC Sec.126 RP Act	Summons
			47. CC 398/2023	03.11.2023	188 IPC	Summons
			48. CC 399/2023	03.11.2023	341, 186 IPC and Sec.30 of Police Act	Summons
			49. CC 400/2023	03.11.2023	341, 188 r/w 34 IPC	Summons
			50. CC 401/2023	03.11.2023	188 IPC, Sec.30 of PA	Summons
			51. CC 402/2023	03.11.2023	186, 427 IPC	Summons
			52. CC 403/2023	03.11.2023	188 IPC	Summons
			53. CC 404/2023	03.11.2023	188, 341 IPC	Summons
			54. CC 405/2023	03.11.2023	341, 188 r/w 34 IPC	Summons
			55. CC 406/2023	03.11.2023	188, 143, 341 r/w 149 IPC.	Summons
			56. CC 429/2023	11.12.2023	143, 145, 147, 152, 153A, 353 r/w 149 IPC	Examination
			57. CC 430/2023	11.12.2023	153(A), 505(ii) IPC	For Trial
			58. CC 431/2023	11.12.2023	295A IPC	For Trial
			59. CC 432/2023	11.12.2023	295A IPC	For Trial
			60. CC 433/2023	11.12.2023	298, 504 IPC	For Trial
			61. CC 434/2023	11.12.2023	505(1)(b)(c), 505 (2) IPC	For Trial
			62. CC 435/2023	11.12.2023	298, 504 IPC	For Trial
			63. CC 436/2023	11.12.2023	298 IPC	For Trial
			64. CC 457/2023	19.12.2023	269 IPC Sec 51 (b) DM Act	Summons

			65. CC 458/2023	19.12.2023	269, 188 IPC and Sec. 57 of DM Act.	Summons
			66. CC 459/2023	19.12.2023	188, 269 IPC Sec 51 (b) DM Act	Summons
			67. CC 460/2023	19.12.2023	188, 269 IPC Sec 51 (b) DM Act	Summons
			68. CC 461/2023	19.12.2023	188, 271 r/w 34 IPC	Summons
			69. CC 462/2023	19.12.2023	269, 188 IPC and Sec 57 DMA Act	Summons
			70. CC 463/2023	19.12.2023	269, 188 IPC and Sec 57 DMA Act	Summons
			71. CC 464/2023	19.12.2023	269, 188 IPC and Sec 57 DMA Act	Summons
			72. CC 465/2023	19.12.2023	188, 269 IPC Sec 57 DM Act	Summons
			73. CC 466/2023	19.12.2023	188 IPC	Summons
			74. CC 467/2023	19.12.2023	171 r/w 171(F) 188 IPC	Summons
			75. CC 470/2023	19.12.2023	143, 147, 341, 290, r/w 149 IPC	Summons
			76. CC 472/2023	19.12.2023	153 (A), 295 (A), 504, 505 IPC	For Trial
			77. CC 473/2023	19.12.2023	143, 147, 341, 447, 152, 198, 269 r/w 149	Summons
			78. CC 13/2024	08.01.2024	341, 188 IPC	For Trial
			79. CC 14/2024	08.01.2024	341, 151, 171 IPC	For Trial
			80. CC 15/2024	08.01.2024	341, 151, 171 IPC	For Trial
			81. CC 16/2024	08.01.2024	341, 151, 171 IPC	For Trial
			82. CC 17/2024	08.01.2024	341, 188 IPC	For Trial
			83. CC 41/2024	30.01.2024	171 H, 188 r/w 34 IPC	Summons
			84. CC 42/2024	22.01.2024	341, 427 IPC	Examination
			85. CC 43/2024	03.02.2024	143, 145, 147 r/w 149, 120b, 341, 336, 427, 435, 152, 153, 353, 506 of IPC	Summons
			86. CC 44/2024	03.02.2024	341, 188 r/w 34 IPC and Sec 51 (b) of DM Act	For Sureties

			87. CC 45/2024	03.02.2024	188 IPC and Sec 51 (b) of DM Act	For Sureties
			88. CC 46/2024	03.02.2024	188 IPC and Sec 51 (b) of DM Act	For Sureties
			89. CC 47/2024	03.02.2024	341, 188 IPC	Summon
			90. CC.111/2024	05-03-24	341, 290, 171 H r/w 34 IPC	Summons
			91. CC.112/2024	05-03-24	341, 290, 188 r/w 34 IPC	Summons
3.	HYDERABAD – CBI	Principal Special Judge for CBI Cases, Hyderabad	1. CC.1/2012	12.01.2012 (1 st Charge Sheet) 26.04.2014 (Suppl. Charge Sheet against A9)	U/s. 120-B, 420, 379, 411, 427, 447 IPC, u/s. 21 r/w 4(1), 4(1)A, & 23 Minerals Development Regulation Act, 1957, u/s. 13(2) r/w 13(1)(d) of P.C. Act, 1988	Part-heard (Trial)
			2. CC.8/2012	27.04.2012	U/s. 120-B, 420, 409, 468, 471 IPC, Sec. 11, 12, 13(2) r/w 13(1) (c) & (d) of P.C. Act	(8) Discharge Petitions are pending
			3. CC.9/2012	29.05.2012	U/s. 120-B r/w 420, 468, 471 IPC, Sec. 9 of P.C. Act	(3) Discharge Petitions are pending
			4. CC.10/2012	30.05.2012	u/s. 120-B, 420,409, 468, 471 IPC, Sec. 9, 11, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act	(6) Discharge Petitions are pending
			5. CC.14/2012	13.09.2012	U/s. 120-B r/w 420, 409, 419, 468, 471, 477, 477(A) IPC, Sec. 9, 11, 12, 13(2) r/w 13(1)(c)(d) of P.C. Act	(11) Discharge Petitions are pending
			6. CC.12/2013	13.05.2013	U/s. 120-B r/w 420, 409, Sec. 9, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act	(9) Discharge Petitions are pending
			7. CC.24/2013	25.09.2013	U/s. 120-B r/w 420, 409, Sec. 9, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act	(5) Discharge Petitions are pending
			8. CC.25/2013	28.09.2013	U/s. 120-B r/w 420 IPC Sec.13(2) r/w 13(1)(d) of P.C. Act	(4) Discharge Petitions are pending

			9. CC.26/2013	30.09.2013	U/s. 120-B r/w 420 IPC Sec. 9, 13(2) r/w 13(1) (c) (d) of P.C. Act	(15) Discharge Petitions are pending
			10. CC.27/2013	10.10.2013	U/s. 120-B r/w 420, 409, 468, 471, 477A IPC, Sec. 9, 11, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act, 1988	(7) Discharge Petitions are pending
			11. CC.28/2013	17.10.2013	U/s. 120-B, 420, 409, 468, 471, 477A IPC, Sec. 9, 11, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act, 1988	(7) Discharge Petitions are pending
			12. CC.26/2014	21.11.2014	U/s. 120-B r/w 420, 409, 468, 471, 477A IPC, Sec. 9, 11, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act, 1988	(6) Discharge Petitions are pending
			13. SC.1/2016	16.08.2016	U/s. 3, 4 & 8(5) of PML Act	(3) Discharge Petitions are pending
			14. SC.2/2016	16.09.2016	U/s. 3, 4 & 8(5) of PML Act	(5) Discharge Petitions are pending
			15. SC.2/2017	04.07.2017	U/s. 3, 4 & 8(5) of PML Act	(5) Discharge Petitions are pending
			16. SC.1/2018	03.02.2018	U/s. 3, 4 & 8(5) of PML Act	(11) Discharge Petitions are pending
			17. SC.2/2018	03.02.2018	U/s. 4 r/w 3 of PML Act	(4) Discharge Petitions are pending
			18. SC.1/2020	07.12.2020	U/s. 45, 3 & 4, 8(5) of PML Act	(8) Discharge Petitions are pending
			19. SC.1/2021	22.03.2021	U/s. 4 r/w 3 of PML Act	(3) Discharge Petitions are pending. Reply arguments in Discharge Petitions filed by A3 and A11
			20. SC.2/2021	13.08.2021	44(1)(d)(ii) of PML Act	(5) Discharge Petitions are pending
			21. SC.3/2021	13.08.2021	44(1)(d)(ii) of PML Act	(4) Discharge Petitions are pending
			22. SC.1/2023	13.07.2023	U/s. 120B r/w 302 and 201 IPC	Hearing on Charges

		Prl. Spl. Judge for SPE & ACB Cases, Hyderabad	23. CC 15/2016	18.08.2016	U/Sec.12 of PC Act 1988 and 120-B r/w Sec. 34 IPC	Stayed by Hon'ble Supreme Court vide SLP (CRL.3932/2021) and 5333/2021
			24. CC 12/2012	13.08.2012	U/Sec 7,8,9,13(1) (d) and 13(2) of PC Act 1988 and 120-B, 34,109 and 219 of IPC	For Arguments
			25. CC 15/2012	06.09.2012	U/Sec.8,9,10,13(1) (d) r/w 15 of PC Act, 1988 and 120-B, 34, 109 r/w 116 IPC	For filling written statement (Argument)
			26. CC 17/2016	27.08.2016	U/Sec.13(1) (d) r/w 13(2) of PC Act 1988, Sec 120-B r/w 34 IPC	Stayed by Honorable High Court vide CRL.RC.401/2021 stay is extended till 04.04.2024
			27. CC 26/2020	20.08.2020	U/Sec.13(1) (d) r/w 13(2) of PC Act 1988, Sec 120-B r/w 34 IPC	Stayed by Honorable High Court vide CRL.RC.578/2021 stay is extended till 04.04.2024
		I Addl. Spl. Judge for SPE & ACB Cases, Hyderabad	28. CC 27/2017	12.09.2017	U/s 409, 120-B r/w 34 IPC U/s 13(1) (d) r/w 13(2) PC Act	Stay was granted vide.Crl.RC.No.435/2021 stay is extended.
		II Addl. Spl. Judge for SPE & ACB cases cum spl. Judge under the PC Act for the speedy trial of cases of embezzlement of Scholarship amount in Sw. Dept. at Hyderabad.	29. CC 87/2015	19.04.2014	U/s. 7, 8, 12, 13(2)(a)&(d) r/w 13(1)d 14 of P.C. Act, Sec. 120-B r/w 34 IPC	Part-heard (Trial)
4.	JAGTIAL	II Addl Junior civil Judge-cum-Judicial Magistrate of First Class, Jagtial.	1) CC.No.793/2020	10.09.2020	188,285,341 r/w 34 IPC	Summons
			2) CC.No.1249/2021	31.07.2021	290,447,341 r/w 511 IPC	Summons
			3) CC.No.813/2022	27.07.2022	143,290,341,353,506 r/w 149 IPC	Summons

		Junior civil Judge-cum-Judicial Magistrate of First Class, Dharmapuri.	4) CC.No.886/2022	03.03.2022	188,341 r/w 34 IPC	Summons
5.	JAYASHANKAR BHUPALPALLY	Prf. Junior Civil Judge-cum-Judicial Magistrate of First Class, JS Bhupalpally	1) CC.No.843/2023	22.07.2023	504, 505(2) IPC	Accused Summons
			2) CC.NO.939/2023	31.07.2023	504, 505(2) IPC	Accused Summons
		Addl. Judicial Magistrate of First Class, JS Bhupalapally	3) Cr.No.149/2023	18.11.2023	307, 323, 109 r/w 34 of IPC	Pre Cognizance
6.	KAMAREDDY	Prf. Junior Civil Judge (Mobile), Kamareddy.	1) CC 118/2024	01.03.2024	143, 341 IPC	Summons
			2) CC 122/2024	01.03.2024	341, 353 r/w 34 IPC	Summons
			3) CC 125/2024	01.03.2024	341, 353 r/w 3 IPC	Summons
7.	KARIMNAGAR	I-Addl.Judl.Magistrate of I Class, Huzurabad	1) CC.1088/2021	09.12.2021	188 IPC 51 (B) DM Act	Summons
			2) CC.1140/2021	17.12.2021	188 IPC 51 (B) DM Act	Summons
			3) CC.80/2019	28.01.2019	505, 171C, 171 G r/w 171 F of IPC	Summons
			4) Cr.327/2020	17.12.2021	186, 188, 506 IPC, Sec.3(2) of ED Act	Pre Cognizance
		II-Addl.Judl.Magistrate of First Class, Huzurabad	5) Cr.72/2017	29.09.2017	506, 507 IPC	Pre Cognizance
			6) Cr.277/2023	23.11.2023	188 r/w 34 IPC	Pre Cognizance
			7) Cr.278/2023	21.11.2023	188 r/w 34 IPC	Pre Cognizance
			8) CC.775/2023	18.12.2023	188, 285, 336 r/w 34 IPC	Summons
		III-Addl.Junior Civil Judge-cum-Judl.Magistrate of First Class, (Spl.Mobile) PCR, Karimnagar	9) CC.415/2018	31.12.2018	341,188,171-H IPC	Appearance of Accused
			10) Cr.1/2022	03.01.2022	147,188,341 r/w 149 IPC	Pre Cognizance
			11) Cr.2/2022	03.01.2022	147,188, 341, 332 r/w 149 IPC, Sec.51(b) of DM Act and Sec.3 of PDPP Act	Pre Cognizance

			12) Cr.170/2023	06.11.2023	188 r/w 34 IPC	Pre Cognizance
			13) Cr.345/2023	14.11.2023	341,188,171-H r/w 34 IPC	Pre Cognizance
			14) Cr.376/2023	21.11.2023	188,171-H IPC	Pre Cognizance
			15) Cr.680/2023	01.12.2023	153,188,171-F IPC	Pre Cognizance
			16) Cr.681/2023	01.12.2023	153,188,171-F IPC	Pre Cognizance
			17) CC.1749/2023	06.11.2023	188,171-H r/w 34 IPC	Summons
			18) CC.1820/2023	25.11.2023	188,171-H r/w 34 IPC	Summons
			19) CC.1822/2023	25.11.2023	188,171-H IPC	Summons
			20) CC. 160/2024	03.02.2024	188 IPC	Summons
			21) CC. 380/2024	29.02.2024	188 IPC	Summons
8.	KHAMMAM	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 – cum- III Additional District and Sessions Judge, Khammam	SC/SPL/63/2019	17.10.2019	U/sec. 420 and 506 of IPC and Sec. 3 (1) (x) of SCs & STs (POA) Act, 1989	For Trial (Schedule)
9.	MAHABUBABAD	Junior Civil Judge, Thorrur	1) CC.517/2021	11.06.2021	452, 448,143, 188, 353 r/w 149 IPC , Sec 3 of PDPP Act, Sec 220, 221 of Telangana Panchayat Raj Act	Appearance of Accused
			2) CC.518/2021	11.06.2021	147, 323, 427, 506, 341 r/w 149 IPC, Sec. 109 IPC, Sec. 220, 221 of Telangana Panchayat Raj Act	Appearance of Accused
10.	MAHABUBNAGAR	III Addl. Junior Civil Judge-cum-III Addl. Judicial Magistrate of First Class, Mahabubnagar.	1) CC.35/2020	30.01.2020	U/Sec.341, 342, 427 r/w 37 of IPC	Summons
			2) CC.221/2022	30.06.2022	U/Sec.341, 353 r/w 34 of IPC	Summons
			3) CC.1733/2022	12.01.2022	U/Sec.505(2), 504 r/w 34 of IPC	Summons

		IV-Addl. Junior Civil Judge-cum-IV-Addl.JMFC, Mahabubnagar	4) CC.786/2022	01.06.2022	U/sec. 456, 364, 379, 506, 201 r/w 109 IPC	For Appearance Stay granted by the Hon'ble High Court vide CRL.R.C.No.541/2022 and 542/2022, dt:16.09.2022
			5) CC.787/2022	23.05.2022	U/Sec. 120-B, 363, 506 r/w 109 of IPC	For Appearance Stay granted by the Hon'ble High Court vide CRL.R.C.No.541/2022 and 542/2022, dt:16.09.2022
11.	MANCHERIAL	I Addl. Junior Civil Judge, Mancherial	1) CC.No.136/2019	12.02.2019	188 IPC	Summons
		II Addl. Junior Civil Judge, Mancherial	2) CC. No.1027/2019	29.08.2019	171 (B) (E) IPC	Summons
			3) CC.No.312/2023	29.03.2023	109, 143, 149, 290, 427, 448, 506 IPC	Summons
			4) Cr.No.753/2023	04.12.2023	171E, 188 IPC	Pre Cognizance
		Junior Civil Judge, Bellampalli	5) CC.No.115/2019	20.03.2019	188, 341, 506 r/w 34 of IPC	Summons
12.	MEDAK	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Medak.	1)CC 209/2024	06.02.2024	171-B, 171-E, 188 IPC	Summons
		Junior Civil Judge-cum-Judicial Magistrate of First Class, Narsapur	2) CC.No.327/2021	31.03.2021	341, 353 IPC	Trial
		I Addl. Junior Civil Judge-cum-Spl. Judicial Magistrate of First Class (Mobile), Medak	3) CC.No.52/2020	29.01.2020	341, 290 IPC	Trial

13.	MEDCHAL – MALKAJGIRI	VIII Additional Metropolitan Magistrate at Medchal	FIR NO.238/2023	07.11.2023	504 IPC	Pre Cognizance
14.	NALGONDA	Junior Civil Judge, Nakrekal	CC.500/2020	30.11.2020	143, 149, 188, 341, 353, 504 of IPC	Summons
15.	NARAYANPET	Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Narayanpet	Cr. No.318/2023	19.10.2023	U/s. 171E, 171F, 171H, Sec. 123 (1) RP Act	Pre-Cognizance
		Junior Civil Judge-cum-Judicial Magistrate of First Class, Kosgi	CC. No.97/2023	22.06.2023	U/s. 171E, 171H, Sec. 123 r/w 77 RP Act	Summons
16.	NIRMAL	Addl. Junior Civil Judge, Nirmal	1) CC.No.194/2020	30.09. 2020	143, 149, 188, 186, of IPC and Sec. 126 of PR Act	Appearance Accused
			2) CC.No.751/2020	16.04.2021	171-G, 188, 504-A, 505 r/w 34 of IPC	Appearance Accused
			3) CC.No.554/2023	04.09.2023	341, 188 r/w 34 of IPC	Summons
			4) CC.No.117/2023	12.09.2023	341, 188, 149 of IPC	Appearance Accused
			5) Cr.No.117/2023	25.03.2023	153, 506, 505(2) of IPC	For Filing Charge Sheet
		6) Cr.No.225/2023	25.03.2023	447, 341, 188, 290,186 r/w 34 of IPC	For Filing Charge Sheet	
		Junior Civil Judge, Bhainsa	7) CC.No.270/2019	03.10.2019	188 of IPC	Furnishing Sureties
17.	NIZAMABAD	I Addl. Junior Civil Judge-cum-Addl. JMFC (Juvenile), Nizamabad.	1) CC.No.810/2023	11.04.2019	U/s. 341, 323, 290, 506 r/w 34 IPC	Summons
		IV Addl. Junior Civil Judge-cum-Spl. JMFC (Excise) Court, Nizamabad	2) CC.No.2426/2021	17.10.2017	504, 506 IPC	Examination

		Prl. Junior Civil Judge-cum-JMFC, Bodhan	3) Cr. No.438/2023	19.08.2023	U/s. 153a, 505(2), 354, 509, 500, 109 r/w 34 IPC	Pre Cognizance
			4) Cr.No.647/2023	20.11.2023	U/s. 188, 290 r/w 34 IPC, 123 (2) RP Act	Pre Cognizance
			5) Cr.No.212/2023	20.11.2023	U/s. 188, 147, 323, 171-E, r/w 149 IPC, 123 (1) RP Act	Pre Cognizance
		Spl. Judicial Magistrate of Second Class, Armour	6) Cr.No.161/2018	23.11.2020	U/s. 188 IPC	Pre Cognizance
18.	PEDDAPALLY	Junior Civil Judge, Peddapally	1) CC. 162/2023	31.05.2023	U/Sec. 324, 109, 114 r/w 34 IPC	Summons
		I Addl. Junior Civil Judge, Godavarikhani	2) CC.No.160/2019	14.03.2019	U/Sec. 448, 188, 171-H r/w 34 IPC	Summons
19.	RAJANNA SIRCILLA	Judicial Magistrate of First Class, Vemulavada	1) CC. 1416/2021	31.12.2021	188 of IPC	Summons Report
			2) CC.No.667/2021	25.06.2021	143, 341, 285, 188, 269, 270 r/w 149 of IPC and Sec.3 of ED Act	Summons Report
		Prl. Judicial Magistrate of First Class, Rajanna Sircilla	3) CC.No.777/2022	02.07.2022	143, 147, 269, 270, 341, 353 IPC, Sec.3 of ED Act	Summons
20.	RANGA REDDY	Spl. Sessions for Trial of Cases under SCs & STs (POA) Act, 1989-cum-VII ADJ, Cyberabad, R.R.District at L.B.Nagar.	1) SC.No.84/2019	07.05.2019	447, 427, 506, 109, 120-B r/w 34 IPC	Charges
		II Addl. Junior Civil Judge-cum-II Addl. Metropolitan Magistrate (Juvenile Court) Cyberabad, R.R. District at L.B.Nagar.	2) Cr.No.1177/2022	11.07.2022	151 Cr.PC.	Pre-Cognizance

	JMFC, Spl. Mobile Court (PCR Act)-cum-IV Addl. M.M.-cum-IV AJCJ, Cyberabad, R.R. District at L.B.Nagar	3) CC. No.550/2023	23.02.2023	120B, 415, 419, 420, 447, 468, 471 r/w 34 of IPC	Appearance of Accused
	I AJCJ-cum-IX Addl. Metropolitan Magistrate, Cyberabad, R.R. District at Kukatpally	4) CC.No.1612/2023	09.01.2022	204 of IPC	Summons
	II AJCJ-cum-XIII Addl. Metropolitan Magistrate, Cyberabad, R.R. District at Rajendranagar	5) Cr.No.224/2020	05.03.2020	188, 287, 109, 115 of IPC & Aircraft Act	Pre-Cognizance
	JCJ-cum-XIV Addl. Metropolitan Magistrate, Cyberabad, R.R. District at Hayathnagar	6) STC No.146/2019	28.12.2019	188 of IPC	Summons
	VII AMM-cum-VII Addl. Junior Civil Judge, Cyberabad, R.R. District at Hayathnagar	7) Cr.No.465/2023	04.04.2023	505 (1 & 2) & 153 of IPC	Pre-Cognizance
	AJCJ-cum-XVI Addl. Metropolitan Magistrate, Cyberabad, R.R. District at Ibrahimpatnam	8) CC.No.353/2021	05.05.2021	269, 504 of IPC	Summons

21.	SANGAREDDY	Junior Civil Judge-cum-Judicial Magistrate of First Class, Narayankhed	1) CC.No.188/2018	06.04.2018	127(A), 77(1) OF RP Act	Trial (Part-Heard)
			2) CC.No.476/2022	01.08.2022	353, 504, 506 r/w 34 IPC	Sureties
22.	SIDDIPET	Junior Civil Judge Court, Dubbak	1) CC. No.734/2021	10.12.2021	143, 188, 341, r/w 34 IPC	Appearance of Accused
			2) CC. No.103/2023	01.06.2023	149, 186, 189, 290, 341, 353 IPC	Appearance of Accused
23.	WANAPARTHY	I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Wanaparthi	CC.No.574/2023	02.09.2023	U/s. 341, 290 IPC	Summons
